## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 19 OF 2016**

Dated: 4<sup>th</sup> December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Indian Sucrose Ltd. .... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s): Mr. Aditya Grover

Counsel for the Respondent(s): Mr. Sakesh Kumar for R-1

Mr. Anand K. Ganesan Ms. Neha Garg for R-2

## **ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on <u>12-3-2019.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

tpd/pk